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O.A. 634/92
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Serial No. of Order

Date of Order

Order with Signature

9 20.5.93

Call on 29.6.93 for hearing as requested by Mr C.H.K. Murphy.

Vice-Chairman

10 29.6.93

Now appears for the applicant. Call on 8.7.93 for hearing.

Stay order to continue.

[Signature]
Member

O.A. 634/92 2 A.A. 583

11 8.7.93

Hear Mr. S.W. Rao, learned Counsel for the applicant & Mr. A.S. Rao, learned Counsel for the State (Central). Hearing is concluded. Judgment is delivered & pronounced in open Court vide separate Memo attached to the records of O.A. 634/92. The application along with A.A. 583 are disposed of accordingly. No Costs.

[Signature]
Vice-Chairman
Member